

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ELERO MOTORS AND CONTROLS
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	ELERO MOTORS AND CONTROLS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	14 TH MAY, 2003
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, NCT OF DELHI AND HARYANA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U50300DL2003PTC120375
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	UG 6, UPPER GROUND, 39 DARYACHA COMPLEX, HAUZ KHAS VILLAGE, SOUTH DELHI, NEW DELHI-110016
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15 TH OCTOBER, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NEERAJ PARMAR IBBI/IPA-002/IP-N00485/2017-2018/11447 ADDRESS: 94, POCKET-4, SECTOR-11, DWARKA, NEW DELHI - 110075 EMAIL ID: IP.NEERAJPARMAR@GMAIL.COM TEL. NO.: 011-45152802, MOB. NO.: +91-9717007112
8.	LAST DATE FOR SUBMISSION OF CLAIMS	14 TH NOVEMBER, 2022

Notice is hereby given that the **Elero Motors and Controls Private Limited** has commenced voluntary Liquidation on **15th October, 2022**.

The stakeholders of **Elero Motors and Controls Private Limited** are hereby called upon to submit a proof of their claims, on or before **14th November, 2022**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator

Neeraj Parmar

IBBI/IPA-002/IP-N00485/2017-2018/11447

Date: 15.10.2022

Place: New Delhi